

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1174  
ANSWERED ON:29.11.2011  
BULLET PROOF JACKETS  
Jeyadural Shri S. R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has provided financial assistance to the State Governments for purchase of bullet proof jackets and bomb-proof suits for police personnel;
- (b) if so, the details thereof and the total funds granted/utilised for the purpose during each of the last three years and the current year, State-wise; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a)to(c): "Police" is a State subject as per VII Schedule to the Constitution of India. As such, it is the primary responsibility of the State Governments to adequately equip their police forces with modern weapons, vehicles, communication facilities and other sophisticated equipments. The Ministry of Home Affairs has, however, been supplementing the resources of the State Governments for upgradation and modernization of police forces under the Scheme for Modernization of State Police Forces (MPF Scheme). Under the MPF Scheme, assistance is being provided to the States for procurement of modern weaponry, construction of residential and non-residential buildings, vehicles, acquisition of communication/security/ forensic science equipment, strengthening of intelligence branches, training infrastructure, forensic science facilities etc. Under the MPF Scheme, the State Governments formulate their specific requirements and include them in the annual action plan which are considered and approved by the Ministry of Home Affairs and Central funds are released annually to States against the approved action plans. Funds have been released to the State Governments, inter-alia, for acquiring bullet proof jackets and bomb proof suits as and when these have been included / approved in their MPF action plans.

A statement showing the number of bullet proof jackets and bomb proof suits approved in the action plans of the State Governments during the years 2008-09, 2009-10 and 2010-11 is at Annexure-I. The action plans of States pertaining to the current financial year i.e. 2011-12 have been discussed in the High Powered Committee (HPC) meetings in Ministry of Home Affairs and have been approved in principle.

Utilization certificates for funds released by Ministry of Home Affairs are received from State Governments against the total funds released and not item-wise. A statement showing the total Central funds released against the approved action plans and utilization reported by the State Governments for the period 2008-09 to 2010-11 is at Annexure-II. During 2011-12, no funds have been released till date.